

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4364
ANSWERED ON:19.12.2012
GENERATION OF AADHAAR NUMBERS
Mandal Shri Mangani Lal

Will the Minister of PLANNING be pleased to state:

- (a) whether Aadhar Numbers are being generated across the country despite the Bill on the constitution of the Unique Identity Authority of India pending in Parliament;
- (b) if so, the details thereof along with the rationale behind this;
- (c) whether a study sponsored by the Planning Commission has projected huge savings to the exchequer on account of implementation of Aadhaar; and,
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b): UIDAI was constituted as an attached office of the Planning Commission through Notification No. A-43011/02/2009-Admn. I dated 28-Jan-2009. The UIDAI has been assigned the responsibility to lay down plan and policy to implement the UID Scheme in the Notification. The implementation of the scheme entails, inter-alia, the responsibilities to generate and assign UID number to residents and define usage and applicability of UID for delivery of various services. The details of Aadhaar generated upto 30th November, 2012 since its inception are attached as Annexure-I. The matter about commencement of operation of Unique Identification Authority of India (UIDAI) before the enactment of the National Identification Authority Bill has been examined in consultation with the Ministry of Law and Justice. It was opined that till the legislation is passed, the Authority can continue to function under the executive order and collect information / data for implementation of the UID Scheme. Another opinion was sought from the Attorney General, who opined that the Authority is presently functioning under the executive notification and there is nothing in law or otherwise which prevent the authority from functioning as an executive authority.

(c): Yes, Madam.

(d): A cost benefit analysis study of Aadhaar has been released by National Institute of Public Finance and Policy (NIPFP) on November 9, 2012. The study has estimated that the Aadhaar project would yield an internal rate of return in real terms of 52.85 per cent to the Government. The Summary of the NIPFP study is given at Annexure-II.